

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. *283
ANSWERED ON 07.08.2026

UTILISATION OF NIRBHAYA FUND

*283. SMT. SMITA UDAY WAGH:
SMT. KIRTI DEVI DEBBARMAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the funds sanctioned, released/utilised under the Nirbhaya Fund during the last three years, State/UT-wise including Jalgaon, Nabarangpur, Dewas-Shajapur, Keonjhar, Sidhi, Dumka and Dahod Parliamentary Constituencies;
- (b) whether the Government maintains data on One Stop Centres, Women Helplines and other women safety initiatives strengthened/operationalised through the Fund, if so, the details thereof, State/UT-wise;
- (c) the additional women's safety infrastructure projects approved under the Fund, State-wise including said constituencies;
- (d) whether the Government has undertaken any review to identify delays in utilisation of the Fund, if so, the details thereof, alongwith the measures prescribed to improve timely implementation/monitoring of women's safety projects, State-wise;
- (e) whether the Government proposes to sanction additional Nirbhaya Fund projects for strengthening women's safety infrastructure/support services, if so, the details thereof; State-wise including the said Constituencies; and
- (f) whether the Government is also providing funds thereunder through NGOs for schemes relating to the safety and protection of women, if so, the details thereof, State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

- a. to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (F) OF THE LOK SABHA STARRED QUESTION NO. 283 FOR ANSWER ON 07.08.2026 RAISED BY SMT. SMITA UDAY WAGH AND SMT. KIRTI DEVI DEBBARMAN REGARDING UTILISATION OF NIRBHAYA FUND.

(a) : Details of funds sanctioned/released/utilised under the Nirbhaya Fund for the projects and funds sanctioned/released/utilised to State/UTs including the States of Parliament Constituencies of Jalgaon, Nabarangpur, Dewas-Shajapur, Keonjhar, Sidhi, Dumka and Dahod are at **Annexure-I** and **Annexure-II**.

(b): The Ministry of Women and Child Development has implemented the schemes of One Stop Centre(OSC) and Women Helpline(WHL) under Nirbhaya Fund since 01.04.2015. OSCs provide integrated support and assistance to women in distress under one roof and facilitate immediate access to emergency services including police, medical, legal aid and counselling, psychological support. At present, 991 OSCs are functional across 36 States/UTs, covering entire geographical area of the country. These centers have assisted over 15.20 lakh women so far. Women Helpline (WHL), a toll-free 24-hours telecom service through short code 181, provides emergency and non-emergency response to women affected by violence across the country by referral service. Currently, WHL is operational in 35 States/ UTs. It has handled 3.16 crore calls and assisted over 1.04 crore women. State/UT-wise details and other relevant data of OSCs/WHL are available on the Mission Shakti Dashboard on the link <https://missionshakti.wcd.gov.in>.

(c) to (e): Projects are conceptualized, planned and brought to the EC for appraisal and recommendation. Upon appraisal and recommendation of the proposals by the EC, the sponsoring Ministry's Competent Financial Authority (CFA) gives the approval, after which the allocation of funds from the Nirbhaya Fund is made in the Budget of the sponsoring Ministry / Department by the Ministry of Finance. The projects/ schemes under Nirbhaya Fund are demand driven and generally have staggered implementation schedules and the responsibility of implementation of the project lies with the concerned sponsoring Ministries/Departments/ State Governments.

The Inter Ministerial Empowered Committee(EC) also reviews the status of implementation of projects, and expenditure on approved projects from time to time in conjunction with the concerned sponsoring Ministries/ Departments/ State Governments/ UTs. The Ministries / Departments / State Governments/ UTs also monitor the progress of implementation at their own levels.

(f): The government is not providing funds to NGOs under Nirbhaya Fund. Projects from Central Ministries/Departments/State Governments/ Autonomous and other Government bodies only are considered for funding under Nirbhaya Fund.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF LOK SABHA STARRED QUESTION NO. 283 TO BE ANSWERED ON 07.08. 2026 REGARDING ‘UTILISATION OF NIRBHAYA FUND’.

Details of funds sanctioned/released/utilised for the projects under the Nirbhaya Fund

S/N	Implementing Ministry/ Department	Project Name	Total Amount Released/ Utilised (Rs. In Crore)
1	Ministry of Home Affairs(MHA)	Emergency Response Support System (ERSS)	358.15
2		Central Victim Compensation Fund (CVCf)	200
3		Cyber Crime Prevention against Women & Children (CCPWC) Sub-project under CCPWC	179.00
4		Facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.01
5		New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	21.35
6		Delhi Police Safety of Women’s Scheme	9.96
7		Safe City for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	1686.73
8		State of Art DNA Lab. at CFSL, Chandigarh	42.84
9		Strengthening DNA analysis, cyber forensic & related facilities in SFSs in 30 States/ UTs	184.80
10		Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic Evidence collection and Procurement of forensic kits for sexual assault cases	56.58
11		Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs	94.47
12		Setting up/ Strengthening Women Help Desks in Police Stations in all States & UTs	159.73

13	Ministry of Railways	Integrated Emergency Response Management System (IERMS)	308.29
14		Provision of Video Surveillance System at Konkan Railway Station	26.39
15		Procurement of 2109 Tabs for Security of Women	4.62
16	Ministry of Electronics and Information Technology	Development & Field Testing of Panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49
17	Department of Justice	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act. The scheme has been extended upto FY 2025-26.	1234.55
18	Ministry of Tourism	Safe Tourism Destination for women in MP	16.78
19	Ministry of Road & Transport Highways	Abhayam Project for safety of women and girl child, Govt. of Andhra Pradesh	58.64
20		Women's safety in public transport, UPSRTC, Govt. of U.P.	80.92
21		Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	33.64
22		State-wise Vehicle Tracking Platform (VTP)	257.07
23		Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	11.53
24		Installation of CCTV in 100 Buses of Sikkim Nationalised Transport (SNT) for Women's Safety in Sikkim	3.57
25		One Stop Centre (OSC)	1299.10
26		Universalisation of Women Helpline (WHL)	228.74
27		Mahila Police Volunteers (MPV)	16.32
28		Chirali Proposal, Women Empowerment Directorate	4.71
29		Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.04
30		Safety and Security of Women, Govt. of Uttarakhand	0.31

31	Ministry of Women & Child Development	Nirbhaya Shelter Home, Govt. of Nagaland	2.55
32		NICSI for Developing Nirbhaya Dashboard	0.24
33		Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors in Uttar Pradesh	8.25
34		Scheme for care and Support to victims under Section 4 & 6 of the POCSO Act, 2012	1.60
35		Installation of Storage boxes in the 16 Women markets in Manipur	1.60
36		Installation of CCTV cameras in 16 women markets in Manipur	0.88
37		Mission Shakti-2.0 for setting up of Mahila Swavalamban Kendra (MSK) at DIC centres for Entrepreneurship development, Vocational- Digital Training Safety and Empowerment of Women and Girls in Uttar Pradesh	14.06
38		7 Projects for construction of WWH in Pauri Garhwal, Champavat, Haridwar, Pithoragarh, Rudraprayag, Tehri Garhwal and Uttarkashi districts of Uttarakhand	11.49
39		Construction of Working Women Hostel (WWH) in 7 districts of Mon, Kohima, Phek, Peren, Wokha, Zubheboto and Chumukedima in the State of Nagaland	25.20
40		Construction of Working Women Hostel (WWH) in district SAS Nagar, Punjab	3.77
41		Construction of WWH at Hosur, St Thomas and Tiruvannamalai in Tamil Nadu	21.52
42	Ministry of Housing & Urban Affairs	Implementation of women safety initiatives in Regional Rapid Transit System (RRTS)- National Capital Region Transport Corporation (NCRTC)	20.00
43	Ministry of External Affairs	Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	3.06
44	Ministry of Panchayati Raj	Freedom from Violence: Capacity Building of Elected Women Representatives on Legal Provisions on safety and security of women	0.46

Annexure-II**ANNEXURE REFERRED TO IN REPLY TO PARTS (A) OF LOK SABHA STARRED QUESTION NO. 283 TO BE ANSWERED ON 07.08.2026 REGARDING 'UTILISATION OF NIRBHAYA FUND'.**

Details of funds sanctioned/released/utilised for the projects under the Nirbhaya Fund- State/UT- wise, including the constituencies of Jalgaon, Nabarangpur, Dewas-Shajapur, Keonjhar, Sidhi, Dumka and Dahod.

S/N	State/ UT	Amount released and utilized since inception(In Crores)
1	Andhra Pradesh	147.70
2	Arunachal Pradesh	63.63
3	Assam	145.62
4	Bihar	178.29
5	Chhattisgarh	137.37
6	Goa	23.53
7	Gujarat	288.11
8	Haryana	102.94
9	Himachal Pradesh	57.89
10	Jammu and Kashmir	61.35
11	Jharkhand	82.12
12	Karnataka	602.20
13	Kerala	146.41
14	Madhya Pradesh	320.71
15	Maharashtra	361.31
16	Manipur	58.54
17	Meghalaya	52.78
18	Mizoram	62.11
19	Nagaland	90.28
20	Odisha	196.97
21	Punjab	97.63
22	Rajasthan	237.09
23	Sikkim	28.13
24	Tamil Nadu	448.17

25	Telangana	318.65
26	Tripura	31.79
27	Uttar Pradesh	746.26
28	Uttarakhand	72.11
29	West Bengal	171.82
30	A&N Islands	15.90
31	Chandigarh	81.36
32	DNH & DD	20.25
33	Delhi	485.47
34	Ladakh	6.34
35	Lakshadweep	9.22
36	Puducherry	20.73
